

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

STARRED QUESTION NO:239
ANSWERED ON:09.12.2014
DISINVESTMENT PRIVATISATION OF UNDERTAKING
Sampath Shri Anirudhan;Sawant Shri Arvind Ganpat

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the names of the undertakings under his Ministry privatised/disinvested by the Government along with the revenue earned therefrom so far, undertaking-wise;
- (b) whether any alleged irregularities have been reported in the process of privatisation/disinvestment of undertakings;
- (c) if so, the details thereof and the action taken thereon, undertaking-wise;
- (d) whether the Government has decided to disinvest its stake in the National Fertilizers Ltd, and the Rashtriya Chemicals and Fertilizers Ltd.; and
- (e) if so, the details thereof and the reasons therefor along with the details of revenue likely to be earned as a result thereof?

Answer

MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTH KUMAR)

(a)to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) OF THE LOK SABHA STARRED QUESTION NO. 239 TO BE ANSWERED ON 09.12.2014.

(a): Fertilizer PSUs in which disinvestment have been made, so far, with the revenue earned there from is as under:

S.NO.	Name of the public sector undertakings of India (GOI) shareholding (APProX.) disinvested so far	% of Government earned	Revenue earned
1.	Rashtriya chemicals & Fertilizers Ltd (RCF)	20%	340.51
2.	National Fertilizers Ltd.(NFL)	10.29%	116.12
3.	The Fertilizers and Chemicals Travancore Limited (FACT) into National Investment Fund)	10% (1.44% disinvested while 8.56% shares were transferred	
4.	Indian petrochemicals Limited (IPCL)	59.53%	2758.60
5.	Paradeep phosphates Limited (PPL)	74%	151.70
6.	Madras Fertilizers Limited (MFL)	10.28%	16.56
	Total		3390.28

(b) No, Madam so far no irregularities have come to the notice of the Government

(C) In view of (b) Question does not arise.

(d) No, Madam

(e) In view of (d) Question does not arise.